चोरी-छिरे लायी गयी वस्तुएं देश के अन्दर अनेक स्थानो पर तथा ममुद्र तट पर और सीया क्षेत्रों में पकड़ी जार्तः हैं । भारत का पश्चिमी तट, विशेषकर बम्बई तथा स्राम पास के क्षेत्र खास तौर पर तस्कर व्यापार में ग्रस्त हैं। सोना, कलाई घड़ियां, सफ़्ल्ब्ट धागा ग्रौर कपड़े जैसी वस्तुएं ग्राम तौर ार भारत में चोरी छिपे लायी जाती हैं का का अवस्ता है

(ख) सरकार की 'पता' हैं कि नेपाल से भारत में विदेशी माल का तस्कर व्यापार सीमा के रास्ते होता है। तस्कर व्यापार की मात्रा बता सकना संभव नहीं हैं '। भारत-नेपाल सीमा पर पकड़ी कयी वस्तुश्रों का मूल्य नीचे दिये **ग्र**नुसार है:--- 🗼 🚃

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, (5)	1967	4	ď	5	. 87	17
1	1968	ς,	``. Vij -j`	25	. 73 🚁	7 7
, ,	1969	••	ATT	4.7		
; '	1970	4.	न्द्राह		. 54 _{) -}	
(सित	म्बर तक))	()			

पकड़ी गयी वस्तुओं में अधिकांशतः उपभोक्ता वस्तुएं हैं जैसे ऊनी तथा संगश्लिष्ट कपड़े, धातु, सूत, फाऊंटेन पैन, सिगरेट, हैमरे, बनड, घडियां. ट्रांजिस्टर, श्रृंगार प्रसाधन बस्तुएं तथा

† THE MINISTER OF REVENUE AND EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUK-LA): (a) It is not possible to furnish the value of goods snuggled into India. The value of goods sei ed under the Customs Act from 1767 to 19 0 (upto August) is given below: --

Year	Value of goods seized (Rupees in crores)		
1967	16.40		
1968	. 19.39		
1969	$25 \cdot 01$		
1970 (up to August)	$15 \cdot 43$		

Smuggled goods are seized at numerous places within the country and on the sca coast and along he land border. The wes-tern coast of India, particularly the areas in and around Bombay, are specially involved in smuggling. Gold, wrist watches synthetic yarn and fabric are articles commonly smuggled into India.

(b) Government are aware that smuggling of foreign goods from Nepal into India is taking place through the border. It is not possible to indicate the extent of smuggling. The value of goods seized on the Indo-Nepal border is as under:—

1967			•	Rs.	5.87	lakhs
1968		a, Haz		,, ;	25 · 73	,,
1969	• • • •		•	,, '	$17 \cdot 96$,,
1970	(up to 8	Soptemi	er)	,, '	41 · 54	,,

The scized goods consist mostly of consumer goods such as woollen and synthetic fabrics, metallic yarn, fountain pens, ciga-tettes, cameras, blades, watches, transistors, cosmetics and playing cards.]

KOVALAM BEACH PROJECT

371. SHRI THILLAI VILLALAN: the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

- (a) whether Government have any proposal to start work on the Kovalam Beach Project this year; and
 - (b) if so, what are the details thereof?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH):
(a) and (b) Yes, Sir, Tenders have been received for the construction of 40 cottages, a 100-100m hotel and a beach service centre, and it is expected that the work will start by the end of the year.

DONATION FROM U.K. FOR FLOOD RELIEF

372. SHRI THILLAI VILLALAN: Will the Minister of FINANCE be pleased to

- (a) whether the Government of India have recently received any donation from the United Kingdom for flood relief; and
 - (b) if so, what are the details thereof?

THE MINISTER OF REVENUE AND EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUK-LA): (a) No. Sir. 1 20 -

(b) Does not arise,

MERGER OF INSTITUTE OF CHARTERED ACCOUNTANTS AND INSTITUTE OF COST AND WORKS ACCOUNTS

373. SHRI THILLAI VILLALAN: Will the Minister of COMPANY AFFAIRS be pleased to state:

(a) whether there is any proposal under Government's consideration to regularise the profession of Accountance by merging the Institute of Chartered Accountants and the

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t[] English translation.